

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO-3046
TO BE ANSWERED ON 28/03/2023**

AYURVEDIC MEDICINES

3046. SHRI TIRUCHI SIVA:

Will the Minister of **AYUSH** be pleased to state:

- (a) the rise in the export of Ayurvedic medicines during the last five years and the details thereof, year-wise;
- (b) the steps Government has taken to remove impediments in the export of Ayurvedic medicines; and
- (c) the plans for increasing the availability of medicinal plants for Ayurvedic medicines?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) The growth rate of export of Ayush and Herbal Products to various countries during the period FY 2017-18 (i.e. USD 456.12 Million) To FY 2021-22 (i.e. USD 612.12 Million) has been 34.20 per cent. Following are the details of the export of Ayush and Herbal Products to various countries during the period FY 2017-18 To FY 2022-23 (till Jan 2023):

(Value in Million USD)

COMMODITY	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23(Till JAN'23)
AYUSH AND HERBAL PRODUCTS	456.12	448.07	428.08	539.88	612.12	518.44

(Note: Figures for 2021-22 are provisional and subject to change) (source: DGCIS)

(b) The Ministry has developed a Central Sector Scheme for the Promotion of International Co-operation in Ayush (IC Scheme) under which the Ministry of Ayush provides support to Indian Ayush Manufacturers/ Ayush Service providers to give a boost to the export of Ayush products & services; facilitate International promotion, development and recognition of Ayush system of medicine; foster interaction of stakeholders and market development of Ayush at international level; promote academics and research through establishment of Ayush Academic Chairs in foreign countries and holding training workshop/symposiums for promoting and strengthening awareness and interest about Ayush Systems of Medicine at international level.

Following are the other steps/initiatives undertaken by the Ministry of Ayush to remove impediments to the export of Ayurvedic medicines:

- signed 24 Country-to-Country MoUs for Cooperation in the field of Traditional Medicine and Homoeopathy with foreign nations.
- signed 40 Institute level MoUs with international institutes for undertaking Collaborative Research / Academic collaboration.
- signed 15 MoUs with international institutes for setting up of Ayush Academic Chairs in foreign nations.
- supported the establishment of 39 Ayush Information Cells in 35 foreign nations.
- Offering Ayush scholarships to foreign nationals for undertaking Ayush courses in recognized Ayush institutions in India.
- Signed MoU with the London School of Hygiene & Tropical Medicine (LSH&TM), UK and Frankfurter Innovationszentrum Biotechnologie GmbH (FIZ), Frankfurt Germany for clinical research studies on mitigation of Covid-19 through Ayurveda.
- Providing Training to regulators of foreign nations to generate awareness about the Ayush systems.
- Got developed the Quality Certification programme viz. Ayush mark and Premium mark in cooperation with QCI to increase the reliability of standards of ASU&H Products.
- WHO-GMP (COPP) has been given to 31 Ayurvedic Drug manufacturers to facilitate the export of Ayurveda, Siddha, and Unani & Homoeopathy Drugs.
- Ministry of Ayush and WHO has signed an agreement to establish WHO-GCTM in Jamnagar, Gujarat which aims to support to implement WHO's traditional medicine strategy (2014-23) and to support nations in developing policies & action plans to strengthen the role of traditional medicine as part of their journey to universal health coverage.
- First Meeting of the Expert Working Group on Traditional Medicine of the SCO Member States was organized by the Ministry of Ayush on 9th, 10th and 22nd, February 2023 in New Delhi and a consensus was developed among the Experts from SCO Countries on EWG Regulations.
- Supported the establishment of the Ayush Export Promotion Council (Ayushexcil) to promote the export of Ayush products/ medicines as well as Ayush services.
- Established an India-EU Technical Working Group (TWG) on Ayurveda. The Technical Working Group has the representation of technical experts from the Ministry of Ayush, the Government of India, the European Commission, the European Medicines Agency (EMA) and its Committee on Herbal Medicinal Products (HMPC).

- Regulators of foreign nations have been provided Ayush Regulation cum Educational Training.

(c) National Medicinal Plants Board (NMPB), Ministry of Ayush, under its Central Sector Scheme (CSS) on 'Conservation, Development and Sustainable Management of Medicinal Plants' provides project-based financial support to carry out research activities on various aspects of medicinal plants to government as well as private universities/research institutions/organizations across the country only, the details of research projects supported during the last Financial year 2018-19 to 2022-23 State/UT-wise supported theme-wise for different research activities on various aspects of medicinal plants are given below.

Details of projects sanctioned for various research activities during Financial Year 2018-19 to 2022-23.

Sr. No.	Research Areas	Number of Projects
i.	Survey, identification, characterization and conservation of medical plants	5
ii.	Post-harvest Management, assessment of heavy metals and integrated post management	7
iii.	Varietal development and prospect of marketing	2
iv.	Genotype identification, genetic improvement, genome study and germplasm collection & conservation	7
v.	Development of agro techniques, standardization of nursery techniques and practices	8
vi.	In-vitro propagation studies, micro-propagation chemical & molecular profiling and phyto-chemicals evaluation	15
vii.	Bioactivity-guided fractionation studies and pre-clinical studies	8
viii.	Intercropping and sustainable production technology	2
ix.	Documentation and development of geo-tag digital library	4
x.	Finding out substitute and authentication of raw drugs	9
Total		67
